

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**COMPANY APPEAL (AT) No.11 of 2020**

**In the matter of:**

**Jugal Kishore Shroff**

**Appellant**

**Vs**

**ROC, Mumbai and Anr.**

**Respondent**

Mr Anando Mukherjee and Mr Zain K Khan, Advocates for appellant.  
None for Respondent.

**ORDER**

**10.02.2020-** None for Respondent. In such circumstances the appeal is adjourned. Let the appeal be fixed on 24.2.2020.

**(Justice Jarat Kumar Jain)**  
**Member (Judicial)**

**(Mr Balvinder Singh)**  
**Member (Technical)**

**(Dr. Ashok Kumar Mishra)**  
**Member (Technical)**

**Bm/kam**